

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Ask Investment Managers Ltd Vs
V S Saravanan**

PETITION NUMBER : **CP(IB)/214/2022**

APPLICATION NUMBER : **a) IA(IBC)/613(CHE)/2024
b) IA/IB/645/2024**

ORDER

Ld. Counsel Mr. Sanjay for the Petitioner. Ld. Counsel Mr.Gajendran Ravi for the RP. None for the Respondent / Personal Guarantor.

Let the AOS along with the physical copy of the report be filed before the next date of hearing.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the matters for hearing on **10.06.2024**.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**